NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

PETITION NUMBER

: TCP/66/2016

NAME OF THE PETITIONER(S)

: John Mathews & 3 others

NAME OF THE RESPONDENT(S)

: Stanpro Pharmaceuticals Limited

UNDER SECTION

: 111A & 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Coursel Par Applicant / Respondent of short

Court for Respondent/Pchilimes

ORDER

Counsel representing both the parties are present. Heard the arguments in CA 69/2011. Order is reserved.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)